

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**



Hearing through video conferencing

O.A. No. 61/540/2021

This the 30th March, 2021.

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

1. Balwant Raj s/o Sh. Rajinder Kumar, r/o Ward No.9, Near Chand Shah Wali, Basholi, District Kathua-184 201.
2. Jaswant Singh s/o Sh. Mangat Ram, r/o Ward No.1, Near GMS Rehan Basholi, District Kathua.
3. Parveen Kumar s/o Sh. Madan Lal, r/o ward No.1, nedar GMS nRehan Basholi, District Kathua.
4. Mohan Lal s/o Sh. Chandu Ram, r/o Ward No.2, Near GPS Rehan Basholi, District Kathua.
5. Omkar Chand s/o Sh. Krishan Chand, r/o Plahi, Tehsil Basholi, District Kathua.
6. Charan Dass s/o Sh. Khushla Ram, r/o ward No.13, Near Govt. Higher Secondary School, Barla Choghan Basholi, District Kathua.
7. Sunil Kumar s/o Sh. Karat Chand, r/o ward No.13, near GHSS School, Basholi, District Kathua.
8. Anil Kumar s/o Sh. Bishan Dass, r/o Ward No.8, Near GMS Plahi, Basholi, District Kathua.
9. Balal Ahmed s/o Mohd. Rafiq, r/o Ward No.2, Near GPS Kharana Smahn, Basholi, District Kathua.

.....Applicants

(Advocate: Mr. Sudesh Sharma)



1. Union Territory of Jammu & Kashmir through its Commissioner/Secretary to Govt., Jal Shakti Department (PHE I & FC Department) Civil Secretariat, Srinagar/Jammu.
2. The Chief Engineer, Jal Shakti Department, Jammu.
3. The Superintending Engineer, Jal Shakti Department, Hydraulic Circle, Kathua.
4. The Executive Engineer, Jal Shakti Department Division, Kathua.

Versus

.....Respondents

(BY Advocate : Mr. Rajesh Thappa)

O R D E R [O R A L]

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)

1. Learned counsel for the applicants submits that the limited prayer of the applicants in the present petition is that the respondents be directed to upload their names in NIC portal who are working as casual labourers of the respondent department.
2. Accordingly, the present petition is disposed of in limine, with a direction to the respondents to consider

and take a decision to up-load the names of the applicants in NIC portal who are working as casual labourers of Jal Shakti Department (PHE), in accordance with the rules and law.

3. Needless to mention that disposal of the OA in the above manner may not be construed as an opinion or view on the merits of the case.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

KKS

